

ANSWER KEY OF PAPER - I [JUNE 2024]

**For the post of Additional District and Sessions Judge by way of
Direct Recruitment Examination**

Q No	Ans	Q No	Ans	Q No	Ans
1.	A	36.	B	71.	C
2.	C	37.	C	72.	B
3.	B	38.	A	73.	B
4.	D	39.	C	74.	D
5.	B	40.	C	75.	C
6.	A	41.	B	76.	A
7.	D	42.	A	77.	D
8.	A	43.	C	78.	D
9.	B	44.	B	79.	B
10.	A	45.	C	80.	A
11.	D	46.	B	81.	C
12.	C	47.	D	82.	B
13.	A	48.	D	83.	C
14.	C	49.	A	84.	A
15.	A	50.	D	85.	A
16.	B	51.	B	86.	C
17.	A	52.	C	87.	D
18.	B	53.	B	88.	B
19.	C	54.	A	89.	B
20.	C	55.	D	90.	A
21.	B	56.	C	91.	B
22.	D	57.	B	92.	C
23.	C	58.	C	93.	B
24.	B	59.	A	94.	A
25.	D	60.	B	95.	B
26.	B	61.	C	96.	A
27.	B	62.	C	97.	D
28.	B	63.	B	98.	C
29.	C	64.	A	99.	B
30.	B	65.	D	100.	A
31.	C	66.	A		
32.	A	67.	D		
33.	B	68.	A		
34.	A	69.	A		
35.	B	70.	C		

Note: Objection(s), if any, are invited from the candidate(s) within three days, which can be submitted through email, on the email addresses of the High Court i.e. hcourt-hp@nic.in and rg.hphc@indiancourts.nic.in


(J.K. Sharma)
Registrar General
2.7.2024